

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 804 of 2019

IN THE MATTER OF:

Huayong Communications (HK) Company Ltd.Appellant

Vs.

Kavveri Telecom Products Ltd.Respondent

Present:

**For Appellant: Mr. Krishnendu Datta, Ms. Deepti Bhardwaj and
Ms. Manisha Chaudhary, Advocates**

**For Respondent: Mr. Abhijeet Sinha, Mr. Gautham Shivshankar
and Mr. Shantanu Singh, Advocates**

O R D E R

03.02.2020: Heard Mr. Krishnendu Dutta, Advocate representing the Appellant. Arguments concluded. Post the matter for hearing arguments of learned counsel for the Respondent on **02nd March, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

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